

THE HIGH COURT OF MEGHALAYA:  
SHILLONG  
NOTICE

NO.HCM.III/166/2019-Judl./Part-I/589

Dated Shillong, the 30<sup>th</sup> June, 2026

It is hereby notified for the information of all concerned that on 01st July, 2026 (Wednesday), Division Bench-III will not sit and accordingly all matters listed before the said Division Bench shall stand adjourned and will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)  
Dated Shillong, the 30<sup>th</sup> June, 2026

Memo NO.HCM.III/166/2019-Judl./Part-I/589A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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30/6/26